

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/138/ND/2017

In the matter of :

Tangerine Digital Entertainment (P) Limited

....PETITIONER

SECTION :

Under Section 441 (92, 96 & 129)

Order delivered on 28.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Gursat Singh, Advocate
Mr. Saral Sharma, Advocate

For the Respondent/Corporate Debtor :-

For the Intervener : :

ORDER

At the request of the Learned Counsel for the petitioner, the matter is adjourned by two weeks.

List on 20.12.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.11.2017